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C.A.No. 11174 OF 1995

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM No.101

COURT No. 1

SECTION IIIA/
X/III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11174 of 1995@@
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Satnam Overseas (Export)

Appellant (s)

VERSUS

State of Haryana & Ors.
(With office report)

Respondent (s)

- C.A. Nos.11175-78 of 1995 - With appln.(s) for exemption from filing O.T., urging addl. grounds and office report
- C.A. No.11179 of 1995 - With office report
- C.A. Nos.11183-84 of 1995 - With office report
- C.A. No.11180 of 1995 - With appln. for stay and office report
- C.A. No. 11181 of 1995 - With office report
- C.A. No. 11182 of 1995 - With appln. for stay and office report
- C.A. No. 2552 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- ~
- C.A. No. 2554 of 1996
- C.A. No. 2553 of 1996 - With appln. for stay and office report
- SLP (C) Nos.3531-48 of 1996- With appln. for stay, c/delay in filing SLPs and office report
- C.A. Nos.1581-1596 of 1996 - With appln. for directions and office report
(With I.A.No.107/2001 - Appln. for stay and I.A.No.108/2001 - Appln. for exemption from filing official translation of Annexure A-2 - in C.A. No.1584/1996 (C.A.Nos.1581-1596/1996)
- C.A. Nos.7679-7681 of 1996 - With office report
- C.A. Nos.9259-9263 of 1996 - With appln.(s) for ex-parte stay, c/delay and office report
- C.A. No. 3664 of 1996 - With office report
- C.A. No. 3665 of 1996 - With appln. for stay and office report
- C.A. No. 3666 of 1996 - With appln. for stay and office report
- C.A. No. 3667 of 1996 - With office report
- C.A. No. 3668 of 1996 - With appln. for stay and office report
- C.A. No. 3669 of 1996 - With appln. for stay and office report
- W.P.(C) 82 of 1996 - With appln. for stay
- C.A. Nos.12583-587 of 1996 - With appln. for ex-parte stay and office report
- C.A. No. 3670 of 1996 - With appln. for stay and office report
- C.A. No. 257 of 1996 - With office report
- C.A. Nos.1597-1606 of 1996 - With appln.(s) for exemption from filing c/c of the impugned judgment and office report
- C.A. No. 1607 of 1996 - With office report
- C.A. No. 2220 of 1996 - With appln. for stay, urging addl. grounds and office report
- SLP (C) 21539 of 1996 - With appln. for stay
- C.A. No. 3661 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and

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- C.A. No. 3662 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A. No.3663 of 1996 - With office report
- C.A. Nos.3834-3836 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A.Nos.12877-878 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A. No. 346 of 1997 - With appln. for stay and withdrawal from the case
- C.A. Nos.2282-2328 of 1997 - With office report
- C.A. Nos.2329-2396 of 1997 - With office report
- SLP (C) Nos.13032-37 of 1997- With appln. for c/delay in filing SLPs
- W.P. (C) No.36 of 1998 - With appln.(s) for ex-parte stay and modification of court's order
- W.P. (C) No.141 of 1998 - With appln. for interim relief and office report
- W.P. (C) No.144 of 1998 - With appln. for interim relief
- W.P. (C) No.178 of 1998 - With appln. for ex-parte stay
- W.P. (C) No.179 of 1998 - With appln. for ex-parte stay and office report
- W.P. (C) No.181 of 1998 - With appln. for interim relief
- W.P. (C) No.537 of 1998 - With appln. for interim relief
- W.P. (C) No.538 of 1998 - With appln. for interim relief
- W.P. (C) No.668 of 1998 - With appln. for interim relief
- W.P. (C) No.675 of 1998 - With appln. for interim relief
- W.P. (C) No.676 of 1998 - With appln. for interim relief
- W.P. (C) No.240 of 1998 - With appln. for ex-parte stay
- C.A. No. 3993 of 1999

Date : 31/01/2002 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s)
CA 17774/95,11182/
95 & 3661-63/96: M/s. Lawyers Inn,Adv.

In CA 11175-78/95, Mr. D.A. Dave,Sr.Adv.
11183-84/95 & 3834- Ms. Bina Gupta,Adv.
3836/96: Mr. Ramesh Singh,Adv.
Ms. Vanita Bhargava,Adv.
Ms. Rakhi Ray,Adv.

In CA 346/97: Mr. Dhruv Mehta,Adv.
Mr. S.K.Mehta,Adv.
Ms. Shobha, Adv.

...2/-

In CA 2220/96,
2252-54/96, 2220/96,
SLP 21539/96, WP
36/98, 178-179/98
& WP 240/98:
Mr. Joseph Vellapally, Sr. Adv.
Mr. Sarwa Mitter, Adv.
Mr. Tarun Gulati, Adv.
Mrs. Santosh Gupta, Adv.
Mr. Dharam Pal Arya, Adv.
Mr. Vinod Singla, Adv.
Mrs. J Chaudhari, Adv.
for M/s. Mitter & Mitter Co., Advs.

In CA 11179-81/95,
3667-70/96, WP 82/96
& SLP 13032-37/97:
Mr. P. Venugopal, Adv.
Mr. K.J. John, Adv.

In SLP 3531-48/96,
CA 1581-96/96,
3664-66/96, 257/96,
1597-1607/96, 12877-
78/96, WP 181/98,
537-38/98, 668/98,
675-676/98 & CA
3993/99:
Mr. R.P. Gupta, Adv.

In CA 7679-81/96:
Mr. Pradeep Gupta, Adv.
Mr. K.K. Mohan, Adv.

In WP 141/98 &
144/98 :
Mr. K.K. Gupta, Adv.

In CA 12583-87/96:
Mr. Uday Umesh Lalit, Adv.

For Respondent (s)
State of Punjab:
Mr. Krishan Venugopal, Adv.
Mr. Uday N. Tiwari, Adv.
Mr. Rajeev Sharma, Adv.
Mr. R.S. Suri, Adv.

State of Haryana:
Mr. Mahendra Anand, Sr. Adv.
Mr. Neeraj Kumar Jain, Adv.
Mr. Aditya Kumar Chaudhary, Adv.
Mr. J.P. Dhanda, Adv.

in CA 2282-2328/97,
2329-2396/97 &
SLP 13032-37/97:
Mr. Joseph Vellapally, Sr. Adv.
Mrs. Santosh Gupta, Adv.
Mr. Sarwa Mitter, Adv.
Mr. D.P. Arya, Adv.
Mr. V.D. Sharma, Adv.
Mr. Vinod Singla, Adv.
Mr. Tarun Gulati, Adv.
for M/s. Mitter & Mitter Co. Advs.

Mr. D.S. Chauhan, Adv.
Mr. Manoj Swarup, Adv.
Ms. Indra Sawhney, Adv.
Mr. P.N. Puri, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....J
Not for today.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master